

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 182 of 2023

With

Original Application No. 112 of 2024

IN THE MATTER OF :

Tribunal on its own motion SUO MOTU
based on the news item published in
'The Indian Express dated 21.11.2021,
titled "Lakes of Bengaluru: Industrial Effluents,
raw sewage, stinky tale of Chandrapura lake".

And

Union of India, MoEF & CC, New Delhi and Ors

...Respondents

With

Anirban Ghorai

...Applicants

Versus

Union of India, Rep.
by its Secretary, MoEF & CC,
New Delhi and Ors.

...Respondents

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Place : Bangalore

Date :13.11.2025



**Advocate for
Karnataka State Pollution Control Board (KSPCB) Respondent No. 4
A. Mahesh Chowdhary**

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MEMO ON BEHALF OF KARNATAKA STATE POLLUTION CONTROL BOARD
i.e. RESPONDENT NO. 4

The Counsel for the Respondent No. 4 in OA No. 112/2024 most respectfully submits that this Hon'ble Tribunal, vide order dated 03.09.2025, was pleased to direct the Karnataka State Pollution Control Board (KSPCB) to conduct an inspection, collect water samples, and submit a fresh report along with a detailed water analysis report, indicating also the status of recovery of the remaining Environmental Compensation.

It is most respectfully submitted that, in compliance with the aforesaid directions, the Karnataka State Pollution Control Board has duly carried out the inspection and filed the requisite reports. Accordingly, a copy of the inspection report dated 16.10.2025 is enclosed as **Document No. 1**, a copy of the water analysis report is enclosed as **Document No. 2**, and a copy of the details relating to the levy and recovery of Environmental Compensation is enclosed as **Document No. 3** for the kind perusal of this Hon'ble Tribunal.

It is therefore prayed that the accompanying memo and documents may kindly be taken on record in the interest of justice and equity.

Place : Bangalore

Date :13.11.2025



Advocate for

Karnataka State Pollution Control Board (KSPCB) Respondent No. 4
A. Mahesh Chowdhary

Officer of the Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore- South
"NISARGA BHAVAN", 3rd Floor,
Thimmaiah Road, 7th 'D' Cross,
Shivanagar, Bangalore - 560 010.

ಹಿರಿಯ ಪರಿಷ್ಕರಣಾ ಅಧಿಕಾರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ 'ನಿಸರ್ಗ ಭವನ' 3ನೇ ಮಹಡಿ
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು-560010.

NO:KSPCB/RSEO - SOUTH/LAKE/2025-26/153

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ನಿಯಂತ್ರಣ ಮಂಡಳಿ

Document No. 1



Date:
Towards a cleaner Karnataka

27 OCT 2025

Inspection Report of Sri S. Madhusudhan, Senior Environmental Officer, Bengaluru South, Karnataka State Pollution Control Board

1.	Name and Address of the lake inspected	1.Chandapura Lake, Chandapura Village Attibele Hobli, Anekal Taluk Bengaluru Urban District
2.	Date of inspection	16.10.2025
3	Officers present	Mr. Somashekhar. K. M, Environmental Officer, RO – Sarjapura, Mr. Rajesh Patil Senior Field Assistant.

Preamble:

An article was published on 21.11.2021 in the Indian Express in the title **“Lakes of Bangalore: Industrial Effluents, raw sewage: stinky tale of Chandapura lake”** based on this news item a suo-moto case viz O.A. No. 324/2021 has been registered by the Hon'ble National Green Tribunal, New Delhi vide its order dated 26.11.2021 constituted a seven – member committee comprising of CPCB, State PCB, Indian Institute of Science – Bengaluru, State Environment Impact Assessment Authority, National Wet land Authority, State Wetland Authority and the District Magistrate, Bengaluru Urban District in order to ascertain the facts.

The nodal agency for coordination and compliance is CPCB and the State PCB. In compliance to the said order, Central pollution control Board has issued an OM on constitution of committee on 03.01.2022 and revised OM on 12.01.2022. A virtual meeting was also conducted on 12.01.2022 regarding the issue of pollution of Chandapura Lake and methods to be adopted for study, the reasons for the pollution and methods to be followed to ascertain sources of the pollution of lake.

Accordingly, the committee visited the lakes located in and around the Jigani & Bommasandra Industrial Area on 18.01.2022 and 19.01.2022 and conducted the detailed information on the sources of pollution of lakes and the detailed joint inspection report has been submitted to the Hon'ble NGT. The joint committee also noticed that the source of water to the Chandapura lake is from overflow of series of tanks located upstream side of the Chandapura Lake and also Raja kaluves. As observed by the joint committee, the sewage generated from the CMC - Hebbagodi limits, TMC -Bommasandra limits, TMC - Chandapura limits and TMC - Jigani limits is joining the Chandapura lake and the said local bodies have not provided STP's in their jurisdiction to treat the sewage and which is the major source of pollution of Chandapura Lake.

Further, Regional office Sarjapura has filed the Criminal case against the TMC Chandapura in IV Additional Civil Judge and JMFC (Court No. 1258), Anekal town vide CNR No.KABR220109682023 Dated 25-07-2023.

The Hon'ble NGT, by its order dated 03-09-2025 directed to KSPCB to conduct the inspection and collect the water sample and file the fresh report along with detailed water analysis reports. Furthermore, Hon'ble NGT has directed to furnish the details regarding the collection of environmental Compensation, which is levied on the non-complied industries in the catchment area of Chandapura Lake vide Board office letter No.KSPCB/18/NGT-LEH/2021/2566 Dated 23-09-2025.


Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore South

In view of the above, the Chandapura lake was inspected by the undersigned along with Environmental Officer, Regional Office – Sarjapura on 16-10-2025 to verify the latest status of the lake and following observations were made:-

- The Chandapura lake is located in the limits of TMC Chandapura, Chandapura Village, Attibele Hobli, Anekal Taluk, Bengaluru Urban District.
- As per the TMC Chandapura, the Chandapura lake is spread in an area of 24.27 acres.
- The local bodies namely, TMC Jigani, CMC Hebagodi, TMC Bommasandra and TMC Chandapura are located in the upstream of the lake.
- As per the records, there are 4 streams, which are joining to this lake are
 - **In Stream -1:-** There are three lakes namely, Begahalli, Jigani & Hennagara. The overflow from the Begahalli lake reaches Jigani lake, the overflow from Jigani lake reaches Hennagara lake and the overflow of Hennagara lake reaches Chandapura lake through drains.
 - **In stream 2:-** There are two lakes namely, Yarandahalli lake & Kachanayakanahalli lake. The overflow from Yarandahalli lake reaches Kachanayakanahalli lake, which finally reaches Chandapura lake through drainage system.
 - **In Stream – 3:-** The Kittaganahalli lake is located adjacent to the Bommasandra Industrial Area and the residential area comes under the jurisdiction of Bommasandra Town Municipal Corporation, which finally reaches Chandapura lake.
 - **In Stream – 4:-** There are four lakes namely Veerasandra lake, Hebbagodi lake, Kammasandra lake, Bommasandra lake and Heelalige lake and overflow of the lake which finally joins Chandapura lake through drainage system.
- **Stream – 4:-** is having following lakes and has been inspected, the observations are as follows:-
 - **Veerasandra Lake:-**
 - Located in the CMC Hebbagodi limit
 - Rejuvenated by the Metro and Titan Industry
 - The sewage/waste water has been diverted from entering to the lake and presently, there is no industrial/sewage effluent is entering into the lake.
 - The lake boundary was fenced.
 - One storm water drain is connected to the lake for the entry of rain water into the lake.
 - **Hebbagodi Lake:-**
 - This lake is located in the CMC – Hebbagodi limit and the lake was rejuvenated by the Biocan Foundation earlier. Now, the same authority is once again taken for rejuvenation work of the lake and the de silting work was under progress.
 - The extent of the lake is about 32.13.00acres/guntas
 - The sewage generated from the upstream side of lake is entering the lake which is the major sources of pollution of the lake. Now, the entire sewage entering in to the lake has been diverted at two points by constructing diversion canal which is leading to the downstream lake through natural drains i.e., Kammasandra lake.
 - The diverted water is blackish in color and smell was felt.
 - There is no evidence of entry of industrial effluent into the lake was observed.

[Handwritten Signature]

- **Kammasandra Lake:-**
 - This lake is located in the CMC Hebbagodi limit
 - The lake was rejuvenated by the CMC Hebbagodi and there was no water found in the lake.
 - The sewage/waste water has been diverted from entering to the lake and presently, there is no industrial/sewage effluent is entering into the lake.
 - The lake boundary was fenced.
 - One storm water drain is connected to the lake for the entry of rain water into the lake.
 - **Bommasandra Lake:-**
 - This lake is located in the CMC Hebbagodi limit
 - The overflow of the Kammasandra lake is connected to the lake.
 - The lake was rejuvenated by the CMC Hebbagodi and the rain water has stored in the lake.
 - The sewage/waste water has been diverted from entering to the lake and presently, there is no industrial/sewage effluent is entering into the lake.
 - The lake boundary was fenced.
 - **Heelalagi Lake:-**
 - This lake is located in the CMC – Chandapura limit.
 - The extent of the lake is about 28.38.00Acres/guntas
 - The lake is rejuvenated by the CMC – Chandapura.
 - The sewage generated from the upstream side of lake is entering the lake which is the major sources of pollution of the lake. Now, the entire sewage entering in to the lake has been diverted by constructing diversion canal which is leading to the downstream lake through natural drains
- Lake is having two sewage/water entry points, one is from rajakaluve carrying sewage/water from the upstream of Chandapura lake and another entry point is from diversion canal of Heelalagi lake.
 - During inspection, it was observed that, both streams 3 & 4 have been diverted from entering to the lake. However, seepage from the drain is entering into the lake. The sewage/waste water diverted from this lake is directly connected to the outlet (weir) of the Chandapura lake, which finally joins to next lake.
 - The lake has been converted into four ponds for the natural treatment of sewage/waste water entering into the lake. The first pond is for natural settling of solids followed by 2nd, 3rd and 4th ponds and over flow from the 4th pond is connected to natural drain.
 - All the four tanks are filled with water and the growth of water hyacinth, floating plants and waste weeds in the lake was observed.
 - As per the records and physical observations, no industries located in the industrial estates are permitted to let their treated /untreated trade effluent/ domestic effluents into the drains/lakes.
 - Foul smell was noticed in the lake area and no frothing was observed in the waste weir area of the lake.


 Senior Environmental Officer
 Karnataka State Pollution Control Board
 Bangalore South

- TMC Chandapura has temporarily dumped the small quantity of Municipal Solid Waste adjacent to the lake and some of the compactors filled with MSW have been parked in the same place.
- During inspection, the samples are collected at following points
 - Water entering to the lake through Rajakaluve on Housr Road, Opp Brigade Tower near Testa Caliberation Service, No.944, Opp Hennagara Cross, Chandapura, Attibele Hobli, Anekal Taluk, Bengaluru Urban District - 560099
 - Chandapura Lake water, Tank- I, Chandapura, Attibele Hobli, Anekal Taluk, Bengaluru Urban District - 560099
 - Overflow of the Chandapura Lake, Chandapura, Attibele Hobli, Anekal Taluk, Bengaluru Urban District - 560099

The Regional Office Sarjapura is regularly collecting the sample of Chandapura lake on monthly basis and the reports reveals that, the lake water is falls under "CLASS E" (Irrigation, Industrial Cooling, Controlled water disposal").

Presently, there is no discharge of industrial effluent to Chandapura Lake and the major source of lake pollution is due to the entry of sewage generated from the local bodies situated upstream of the lake. The local bodies have not provided Sewage Treatment Plant in their jurisdiction and sewage is directly connected to storm water drain/rajakaluve and these drains ultimately joins to the lake.

AWT
Senior Environmental Officer
Bengaluru South

Inspection of Chandapura Lake by Senior Environmental Officer, Bengaluru South along with Environmental Officer, RO- Sarjapura(Bengaluru) on 16.10.2025



ANNEXURE - VI
CHANJAPURA LAKE WATER ANALYSIS REPORT

Parameters	Units	28-10-2024			at Weir	19-12-2024	17-01-2025	14-02-2025	13-03-2025	17-04-2025	16-05-2025	19-06-2025	10-07-2025
		Tank-1	Tank-2	Tank-3									
Temperature	C				23	22	24	24	22	20	20	20	
pH@25C		8.2	7.2	6.9	7.3	7.5	7.7	7.6	6.9	7.4	7.7	7.7	
Conductivity @25°C	us/cm	1393	1635	1435	1734	2380	1368	1847	1498	1657	2200	2210	
Dissolved oxygen	mg/L	6.6	4.6	4.5	1.2	BDL	BDL	BDL	5.3	BDL	0.8	0.8	
BOD	mg/L	6	9	9	17	70	25	28	5	39	45	34	
COD	mg/L	64	88	90	107	332	244	201	56	272	256	240	
Nitrates as N	mg/L	2.6	2.5	3	2.6	0.6	BDL	0.6	0.79	0.78	0.64		
Ammonical Nitrogen NH4-N	mg/L	---	---	---	---	9.5	---	---	---	---	10	---	
Turbidity	mg/L	---	---	---	---	38	18.4	7.2	22.3	30.6	13.9	26.2	
Total Hardness as CaCO3	mg/L	320	364	312	204	580	640	468	544	516	600	544	
Calcium as CaCO3	mg/L	---	---	---	---	296	142	240	268	264	304	276	
Calcium as Ca	mg/L	---	---	---	---	118	57	96	107	106	122	110	
Magnesium as CaCO3	mg/L	---	---	---	---	284	598	228	276	252	296	268	
Magnesium as Mg	mg/L	---	---	---	---	69	121	55	67	61	72	65	
Chloride as Cl	mg/L	---	---	---	---	360	452	404	344	372	360	340	
Sodium as Na	mg/L	---	---	---	---	170	244	191	104	131	182	172	
potassium as K	mg/L	---	---	---	---	42	34	33	12	11	44	13	
Percent Sodium	mg/L	---	---	---	---	37	44	45	34	35	37	40	
Sulphate as SO4	mg/L	---	---	---	---	86	47	35	20	37	90	26	
P-Alkalinity as CaCO3	mg/L	---	---	---	---	BDL	BDL	BDL	BDL	BDL	BDL	BDL	
T-Alkalinity as CaCO3	mg/L	---	---	---	---	496	584	420	360	396	508	384	
Sodium Absorption Ratio (SAR)	mg/L	2.8	2.7	2.9	5.2	3.08	2.94	3.8	2.45	2.5	---	3.2	
Free Ammonia as N	mg/L	BDL	BDL	BDL	BDL	BDL	1.08	BDL	BDL	BDL	---	0.53	
TDS	mg/L	---	---	---	---	1456	936	1256	1020	1124	1490	1498	
Total Suspended Solids	mg/L	---	---	---	---	44	22	10	28	38	18	32	
Total Phosphate as P	mg/L	3.7	0.71	1.4	3	0.79	0.6	1	0.16	0.9	0.53	0.52	
Ortho Phosphate as P	mg/L	---	---	---	---	2.19	1.55	3.1	0.44	2.5	1.52	1	
Fluoride as F	mg/L	---	---	---	---	0.49	0.53	0.59	0.45	0.64	0.19	1.49	
Boron as B	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.34	
Bicarbonate(HCO3)	mg/L	---	---	---	---	496	124	420	360	396	508	384	
Carbonate(CO3)	MPN/100ml	---	---	---	---	BDL	BDL	BDL	BDL	BDL	BDL	BDL	
Total Coliform	MPN/100ml	130	70000	330	43000	70000	4900	70000	1200	170000	17000	2800	
Fecal Coliform	mg/L	27	21000	110	450	14000	1100	21000	210	21000	2100	310	

12-08-2025	09-09-2025
20	20
7.4	7.2
1264	1760
0.7	4.8
29	9
216	100
4.9	BDL
...	...
16.1	9.2
344	480
176	240
70	96
168	240
41	58
212	404
121	194
25	21
41	45
52	6
BDL	BDL
292	368
2.84	3.8
0.28	BDL
872	1214
18	14
1	1.6
2.89	4
0.48	0.88
BDL	BDL
292	368
BDL	BDL
22000	3500
2000	310

10


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19	1.13
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Class" E"	Class" D"

Environmental Compensation levied to the industries located in the TO, Sarjapura jurisdiction											
Sl. No.	Name & Address of the Industry	Category	Interim EC levied in Rs.	Revised EC levied using CPCB guidelines in Rs.	Remarks on EC levied	EC amount Paid	Balance	Status	Case filed details	Present court case status	Remarks
1	M/s. Anand Motors, Plot No. 55, Opp. SKF, Bommasandra Industrial Area, Hebbagodi, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Orange	25,00,000/-	50,15,625/-	Increased than the interim compensation	20,00,000/-	30,15,625/-	Working	As per the direction of Hon'ble National Green Tribunal (NGT), South Zone, in Appeal No. 34/2024, the Industry has paid Environmental Compensation of Rs. 20,00,000/- on 24.04.2024.	Board has filed objection to the Hon'ble Court as per the information given by the Legal section of the Board.	Located in CEPI area
2	M/s. Adcock Ingram Limited, Plot No. 49 B, C & D, I Stage, Bommasandra Industrial Area, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Orange	1,00,00,000/-	8,15,625/-	Decreased than the interim compensation	--	8,15,625/-	Working			Located in CEPI area
3	M/s. Anand Industries Shed No. B87, Bommasandra Industrial Estate, Attibele Hobli, Anekal Taluk,	Red	25,00,000/-	76,65,000/-	Increased than the interim compensation	--	76,65,000/-	Closed			Located in CEPI area
4	M/s. Mahindra CIE Automotive Limited (Formerly M/s. Bill Forge Private Limited) Plot No. 9C, Bommasandra Industrial Area, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Red	1,00,00,000/-	8,24,40,000/-	Increased than the interim compensation	--	8,24,40,000/-	Working	Hon'ble High Court Writ Petition No. 9941/2021 (GM-POL) as per the letter submitted by the industry.	W.P. No. 9941/2021 case disposed	Located in CEPI area
5	M/s. GRG Fine Foods Private Limited, Plot No. 121 H, Bommasandra Industrial Area, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Orange	25,00,000/-	31,50,000/-	Increased than the interim compensation	--	31,50,000/-	Working	Hon'ble High Court bearing W.P. No. 5224/2024.	W.P. No. 5224/2024 case disposed	Located in CEPI area

6	M/s. IFB Industries, (formerly M/s. Ramson Garment Finishing Equipment Private Limited) Plot No. 3B & C, Bommasandra Industrial Area, Anekal Taluk, Bengaluru Urban District	Red	50,00,000/-	4,04,10,000/-	Increased than the interim compensation	50,00,000/-	3,54,10,000/-	Working	The industry has submitted letter to Board with the request final payment Rs. 50,00,000/- as per demand raised by the Board on 17.02.2020. In response to that industry has called for the personal hearing at Board office on 23.02.2024. The proceedings of the PH issued to industry 08.5.2024. As per the decision of the PH the M/s. Ramson Garment Finishing Equipment Private Limited has been permitted to pay interim Environmental compensation of Rs. 50,00,000/-. Accordingly the industry has paid EC of Rs. 50,00,000/- paid through RTGS bearing No. IDIBR52024052339163887.	WP No. 20399/2023 case disposed	Located in CEPI area
7	M/s. Mysore Fruit Products Sy. No. 39 to 69, Veerasandra village, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Orange	1,00,00,000/-	3,70,68,750/-	Increased than the interim compensation	-	3,70,68,750/-	Closed			Located in CEPI area
8	M/s. Saify Industries, Unit-I Plot No. 49/A1, Bommasandra Industrial Area, Attibele Hobli, Anekal Taluk, Bengaluru Urban District	Red	50,00,000/-	49,50,000/-	Decreased than the interim compensation	-	49,50,000/-	Working	Hon'ble High Court bearing W.P No. 20358/2023 as per the letter submitted by the industry.		Located in CEPI area
9	M/s. Vnir Engineering Private Limited, Plot No. 102/104, Bommasandra Industrial Area, Anekal Taluk, Bengaluru Urban District	Orange	1,00,00,000/-	2,33,43,750/-	Increased than the interim compensation	-	2,33,43,750/-	Working	NCT appeal No. 37/2024 (SZ)		Located in CEPI area
10	M/s Switchgear & Control Technics Pvt. Ltd., Plot No. 152, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bangalore - 560 099.	Orange	1,00,00,000/-	19,35,000/-	Decreased than the interim compensation	19,35,000/-	-	Working			Located in CEPI area

11	M/s. Sansera Engineering Ltd. (Formerly Known as Gearock Forge Private Limited, Plot No. 143-B8, BIA Heggabodi Post, Anekal Taluk, Bangalore	Orange	1,00,00,000/-	1,20,73,500/-	1,20,73,500/-	Increased than the interim compensation	--	1,20,73,500/-	Working	Hon'ble High Court bearing W.P. No. 5389/2020 as per the letter submitted by the industry.	WP No. 5389/2020 case disposed.	Located in CEPI area
12	M/s. Accura Electroplating Shed No. B-17, KSSIDC Industrial Estate, Veerasandra, Hosur Main Road, Electronic City Post, Bengaluru 560100	Red	---	95,70,000/-	95,70,000/-	EC levied for non compliances	--	95,70,000/-	Closed			Located in the Chandapura lake catchment area.
13	M/s. Hotel Adithia Classic (a unit of Aditya Enterprises), No. 254B, Adjacent to A2B Hotel, Near Narayana Hrudyalaya Hospital, Hosur Road, Bengaluru - 560099	Green	---	19,18,750/-	19,18,750/-	EC levied for non compliances	--	19,18,750/-	Working			Located in the Chandapura lake catchment area.
14	M/s. Balaji Color Coats, Plot No. 110/1B, 8th Cross, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bengaluru	Red	---	2,15,55,000/-	2,15,55,000/-	EC levied for non compliances	--	2,15,55,000/-	Closed			Located in the Chandapura lake catchment area.
15	M/s. Coroseal Industries, Shed No. d 83, Veerasandra Industrial Estate, Hosur Road, Anekal Taluk, Bengaluru - 560 100.	Red	---	6,70,000/-	6,70,000/-	EC levied for non compliances	--	6,70,000/-	Closed			Located in the Chandapura lake catchment area.
16	M/s. Gardenia Comports, No. 52 & 56, Bommasandra Industrial Area, Hosur Main road, Anekal Taluk, Bengaluru - 560099.	Orange	---	2,16,18,750/-	2,16,18,750/-	EC levied for non compliances	--	2,16,18,750/-	Working			Located in the Chandapura lake catchment area.
17	M/s. RNS Motors, Plot No. 24, NH Veerasandra, Hebbododi, Anekal Taluk, Bengaluru - 560100	Green	---	12,87,500/-	12,87,500/-	EC levied for non compliances	--	12,87,500/-	Working			Located in the Chandapura lake catchment area.

18	M/s SLV Washing Unit, Rajanna Building, Kammasandra Road, Muneshwara Nagar, Hebbagodi, Electronic City Post, Bangalore 560 100.	Orange	---	39,18,750/-	EC levied for non compliances	---	39,18,750/-	Closed	Located in the Chandapura lake catchment area.
19	M/s. UK Plastic Industries, Shed No. 95, Helalagi gate, Chandapura - Dommasandra Road Anekal Taluk, Bengaluru	Orange	---	61,40,000/-	EC levied for non compliances	---	61,40,000/-	Working	Located in the Chandapura lake catchment area.
20	M/s. UK Washtech, Plot No. 9, Reddyappa building, Near Blocon company, Balaji Nagar, Hebbodgodi, Anekal Taluk, Bengaluru - 560100	Orange	---	12,87,500/-	EC levied for non compliances	---	12,87,500/-	Closed	Located in the Chandapura lake catchment area.
21	M/s. UV Plastic, Shed No. 95, Helalagi gate, Chandapura - Dommasandra Road Anekal Taluk, Bengaluru	Green	---	61,60,000/-	EC levied for non compliances	---	61,60,000/-	Working	Located in the Chandapura lake catchment area.
22	M/s. White clouds, Shed No. 95/8, Helalagi gate, Chandapura -Dommasandra Road, Anekal Taluk	Orange	---	49,60,000/-	EC levied for non compliances	---	49,60,000/-	Closed	Located in the Chandapura lake catchment area.
23	M/s Bala Industries Plot No.235-M, KIADB Industrial Area, 3rd Phase, Bommasandra, Sarjapura Hobli, Hosur Road, Anekal Taluk, Bengaluru Urban	Red	---	49,95,000/-	EC levied for non compliances	---	49,95,000/-	Closed	Located in the Chandapura lake catchment area.
24	M/s Karnataka Chemical Industries, Plot No. 508, Plot No.50B, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bengaluru Urban District-560	Orange	---	68,25,500/-	EC levied for non compliances	---	68,25,500/-	Working	Located in the Chandapura lake catchment area.
				89,35,300/-			31,83,39,000.		


Environmental Officer,
RO- Sarjapura (Bengaluru)